

nature and not intended to meet the entire demand of the State. Allocations of foodgrains from the Central Pool to the States/UTs are allotted for the State as a whole, and the distribution within the State, including scales of issue to the consumers, is decided by the State Government/UT Administration concerned.

### **Gandak Canal Project**

2476. SHRI RAJ MANGAL MISHRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the estimated irrigation capacity of Gandak Canal Project in Bihar and the actual area being irrigated therefor;

(b) whether Gandak Canal Project is still incomplete;

(c) if so, the reasons therefor;

(d) whether water-logging in the area has increased due to construction of Gandak Canal Project; and

(e) if so, the time by which the problem of water-logging is likely to be solved there?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Against an ultimate irrigation potential of 1151 thousand hectares, 987 thousand hectares potential had been created by the end of September 1989. The area irrigated during Kharif 89 and Rabi 88-89 are about 409 thousand hectares and 216 thousand hectares respectively.

(b) and (c). While Gandak Project Phase-I has been completed, Gandak Project Phase-II is scheduled for completion in VIII Plan, depending upon the availability of the funds.

(d) Among other reasons, intensive irrigation has also contributed to water-logging.

(e) Apart from improvement of natural drainage, drainage improvement schemes have been techno-economically appraised as pilot projects in the command areas of the Gandak Canals for inclusion in the VIII Plan proposals.

### **Supply of Essential Items**

2477. SHRI RAGHAVJI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity of sugar, edible oils, wheat and rice issued per unit at present through Public Distribution System in various States;

(b) whether there is any disparity in the quantity of essential items distributed, if so, the reasons therefor; and

(c) whether there is any disparity in the distribution in urban and rural areas also, if so, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) to (c). Wheat, rice, imported edible oils, levy sugar are allocated from the Central Pool to States/UTs for supply through the Public Distribution System. The allocation is made to the State/UTs as a whole. Internal distribution including the scales of issue to consumers is decided by the State Governments/UT Administrations concerned. In terms allocations as between Urban/Rural areas are also decided upon by State Governments/UT Administrations from time to time. Changes are made in the scale of issue of these items by the State/UTs as and when found necessary depending upon the Central allocation and other relevant factors.